

S.No.

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH – 1  
VC AND PHYSICAL (HYBRID) MODE  
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON  
08-05-2024 AT 10:30 AM**

**CP(IB) No.341/7/HDB/2019**

**AND**

**IA(IBC) 947/2020 in CP(IB) No.341/7/HDB/2019**

u/s. 7 of IBC, 2016

**IN THE MATTER OF:**

Bharat Tubes & Tin Printers

**...Financial Creditor**

**AND**

BTT Industries Pvt Ltd

**...Corporate Debtor**

**C O R A M:-**

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)**

**SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

**ORDER**

**IA(IBC) 947/2020**

In terms of the order dated 23.04.2024 matter is taken up today as written submissions were filed by both sides. **For orders on 21.06.2024.**

**Sd/-**

**MEMBER (T)**

**Sd/-**

**MEMBER (J)**